

**Customs, Excise & Service Tax Appellate Tribunal  
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 1

**EXCISE Appeal No.11483 of 2014**

(Arising out of OIO SUR-EXCUS-001-COM-092-13-14 dated 31.01.2014 passed by Commissioner of Central Excise, Customs and Service Tax –Surat-I)

**RAVINDRA ARYA**

**....Appellant**

PARTNER OF M/S, J B EXPORTS.  
270, BINDAL HOUSE, PUNA KUMBHARIA ROAD,  
SURAT,-GUJARAT

*VERSUS*

**COMMISSIONER OF CENTRAL EXCISE –SURAT-I**

**....Respondent**

NEW BUILDING...OPP. GANDHI BAUG,  
CHOWK BAZAR, SURAT, GUJARAT-395001

**APPEARANCE:**

None appeared for the Appellant

Shri Sanjay Kumar, Superintendent (AR) for the Respondent

**CORAM:**

**HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA**

DATE OF HEARING: 05.03.2024

DATE OF DECISION: 05.03.2024

The appeal is disposed of. For order, see order of date in Excise  
Appeal No. 11482 of 2014.

**(SOMESH ARORA)  
MEMBER (JUDICIAL)**

Neha